

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 127
Appeal No. 802/252/ND/2018**

Under Section: 252

In the matter of:

Income Tax Officer Ward **....Appellant**

Vs.

ROC In the Matter of:

(M/s GRS Printers Pvt. Ltd.) **....Respondent**

Order delivered on 12.03.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant : Mr. Zoheb Hossain, Sr. St. Counsel

For the ROC : Ms. Kusum Yadav,
Company Prosecutor

For the Respondent : Mr. Arun Malhotra, CA

ORDER

Learned counsel for the appellant undertakes to file affidavit in response to the reply filed by the Ex-Management with respect to the payment of demand raised by the Income Tax Department within two weeks and copy should be served in advance to the other side. For further consideration on 01.05.2019.

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

